

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2442

ANSWERED ON:08.12.2011

RELEASE OF FUNDS UNDER RURAL DEVELOPMENT SCHEMES

Basheer Shri E. T. Muhammed;Jardosh Smt. Darshana Vikram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government release the funds for various rural development programmes/schemes directly to the District Panchayats;

(b) if so, the details thereof;

(c) whether the Government proposes to modify the procedure for allocation of funds to various States under the aforesaid schemes with reference to review made by the Planning Commission; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b) The Ministry of Rural Development implements rural development schemes of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), Swarnjayanti Gram Swarozgar Yojana / National Rural Livelihood Mission (SGSY/NRLM) now known as Aajeeevika, Indira Awaas Yojana (IAY) and Pradhan Mantri Gram Sadak Yojana (PMGSY) through the State Governments/Union Territories Administration in the rural area of the country and funds are released directly to District Rural Development Agencies (DRDAs), State Governments/UTs and Implementing Agencies as per the programme guidelines. No funds are released directly to the District Panachyats except in case of Mahatma Gandhi NREGA where for Chattisgarh and Haryana funds are being released to Zila Panchayat/Zila Parishad.

(c) & (d) No such proposal to modify the procedures to various State Governments/UTs is under consideration.